

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 12  
IA No. 369/JPR/2020  
In  
CP No. (IB)- 146/7/JPR/2020  
Under Section 7 of IBC, 2016**

**In the matter of:**

**Shakuntala Joshi & Ors.**

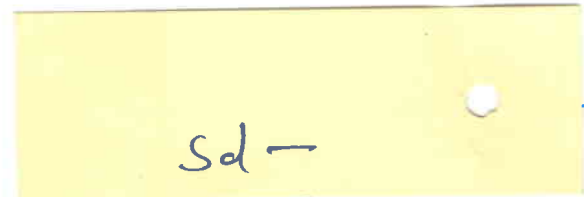
**...Financial Creditor/Applicant**

**Versus**

**M/s Hyper Techno Buildmart Private Limited**

**... Corporate Debtor**

Due to technical glitches in conducting the video conferencing, the matter could not be taken up. Hence, the matter is adjourned to 12.08.2021.



**Assistant Registrar**

August 03, 2021  
NK